

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 111
(IB)-16(PB)/2017

IN THE MATTER OF:

Anil Mahindroo & Anr. Applicant/petitioner
v.
Earth Iconic Infrastructures Pvt. Ltd. Respondent

Order under Section 7 of IBC, 2016 (Liq.)

Order delivered on 11.08.2021

Coram:

SHRI BHASKARA PANTULA MOHAN
HON'BLE ACTG. PRESIDENT

SHRI HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant: Mr. Rakesh Kumar, Ms. Preeti Kashyap and
Mr. Ankit Sharma, Advocates for the liquidator
For the Respondent:

ORDER

List the matter for hearing on 20.09.2021.

— sd —

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

— sd —

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

11.08.2021
VINEET